

4. कुल भौगोलिक क्षेत्र के 4 प्रतिशत को वन्यजीव अभयारण्यों, राष्ट्रीय उद्यानों और जीवमंडल रिजर्वों जैसे संरक्षित क्षेत्रों के रूप में रखना।

(ख) 1981-83 की अवधि से सम्बन्धित स्टेट आफ फॉरेस्ट रिपोर्ट, 1987 के अनुसार, देश में और राजस्थान में वास्तविक वन आच्छादन क्रमशः 64.2 मिलियन हे० और 1.24 मिलियन हेक्टेयर था। किन्तु 1987-89 की अवधि के सम्बन्ध में, उपग्रह प्रतिबिम्बिकी के दृश्य विवेचन के आधार पर भारतीय वन सर्वेक्षण द्वारा किये गए वन आच्छादन के नवीनतम मूल्यांकन के अनुसार, देश में वास्तविक वन आच्छादन 64.06 मिलियन हेक्टेयर और राजस्थान में 1.29 मिलियन हेक्टेयर है।

(ग) और (घ) सूचना एकत्र की जा और सदन के पटल पर प्रस्तुत कर दी जाएगी।

#### Narmada Sagar Dam, Madhya Pradesh

959. SHRI SURESH PACHOURI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that a large forest area has been affected in the Narmada Sagar dam area in Madhya Pradesh;

(b) if so, what are the details thereof;

(c) whether any afforestation plan has been initiated in the area by the Central and State Governments; and

(d) if so, what progress Government have so far made in the afforestation of the area in Madhya Pradesh?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b) Narmada Sagar Project involves diversion of 41,111.97 ha. forest area for which approval has been accorded under the Forest (Conservation) Act, 1980 on 7-10-87.

(c) and (d) As per stipulated condition, compensatory afforestation is required to be done over 10,141.848 ha. non-forest

area and 70,80,1.587 ha. degraded forest area. So far compensatory (afforestation has been done over 5,239 ha. of non-forest land and 23,048 ha. degraded forest land.

960., [Transferred to the 12th March, 1992]

#### Action plan to clean Narmada and Betwa Rivera

961. SHRI SURENDRA SINGH THAKUR: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government have chalked out any 'Action Plan' for cleaning the water of inter-state rivers;

(b) if so, what are the details thereof;

(c) whether Government have prepared any action plan for cleaning of Narmada and Betwa rivers in Madhya Pradesh with a view to remove pollutants from these rivers and make their water hygienic and worth drinking;

(d) if reply to (c) be in affirmative, what steps have been taken by the Central Government so far to carry out the action plan; and

(e) if reply to (c) be in negative, what steps Government propose to take to provide healthy and hygienic water from these rivers for drinking purpose?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b) A National River Action Plan for abatement of pollution in the grossly polluted stretches of major inter-state rivers is under formulation. Details in this regard are being worked out.

(c) to (e) Pollution surveys in some stretches of the rivers Narmada and Betwa in Madhya Pradesh are in progress. Depending upon the results of these surveys and *inter-se* priority fixed therefrom, these stretches would be considered in formulating the proposed NRAP.